Sl. No.	Name of creditor	1	Details of claim received		Details of claim admitted							any mutual	Amount of claim not	claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	- claim	dues, that may be set-off	admitted	under verificati on	
	NIL														